

CORRIGENDUM TO FORM G Dated 25-02-2025

With reference to our earlier publication in the matter of **ADDENDUM TO FORM G EXTENDING TIMELINE FOR INVITATION FOR EXPRESSION OF INTEREST FOR MARUT CREATIVE INFRA PRIVATE LIMITED** in News Papers Free Press Journal (English) + Mumbai Lakshadeep (Marathi) Mumbai Edition dated 25-02-2025. Please read Relevant Particular Tabel dates as below with subject clause instead of earlier published. Remaining content of the notice was Unchanged.

RELEVANT PARTICULARS

10.	Last Date of receipt of Expression of Interest	Revised Date: Tuesday, 18 th March, 2025 instead of Monday, 3rd March, 2025 (as amended from earlier date of Monday, 20 th January, 2025.)
11.	Date of issue of provisional list of prospective resolution applicants	Revised Date: Friday, 28 th March, 2025 instead of Thursday, 13th March, 2025 (as amended from earlier date of Monday, 6 th January, 2025)
12.	Last date of submission of objections to provisional list	Revised Date: Saturday, 5 th April, 2025 instead of Tuesday, 18th March, 2025 (as amended from earlier date of Tuesday, 4 th February, 2025)
13.	Date of issue of final list of prospective resolution applicants	Revised Date: Tuesday, 15 th April, 2025 instead of Friday, 28th March, 2025 (as amended from earlier date of Friday, 14th February, 2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date: Monday, 21 st April, 2025 instead of Saturday, 5th April, 2025 (as amended from earlier date of Friday, 19th February, 2025)
15.	Last date of submission of resolution plans	Revised Date: Monday, 21 st April, 2025 instead of Friday, 4th April, 2025 (as amended from earlier date of Tuesday, 18th February, 2025)
16.	Process email id to submit EOI	cirpmarut@gmail.com

***Subject to the approval of extension application by Hon'ble NCLT, Mumbai Bench for the extension of CIRP period.**

SD/- Rajkumar Mahto
As(Deemed Resolution Professional) of Marut Creative Infra Private Limited)
Authorization for Assignment valid from 23.04.2024- 30.06.2025
IBBI/IPA-002/IP-N00723/2018-19/12209

Date: 02.03.2025

Place: Pune

Add: Bhatnagar Enclave Co-Op Housing Society Ltd
S.No. 18/7+8B, Flat No. 32, Kondhwa Khurd Pune-411048

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